

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-76/2022/11026 /A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti T. Hussain,
Addl. District & Sessions Judge,
cum District & Sessions Judge, i/c,
Cachar, Silchar.

Dated Guwahati the ²⁰¹ 22 November, 2022.

Sub: **Station Leave permission .**

Ref:- Your letter No. JCD.I/19/5802 dated 18th Day November, 2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 24.11.2022 till the afternoon of 29.11.2022**, has been granted. The Civil Judge cum Asstt. Sessions Judge, No. 1 Cachar, Silchar and in her absence next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/2022/11027/A, dated , 22-11-2022

Copy to:

1. *✓* The Project Manager, Gauhati High Court

Sd/-
JT. REGISTRAR (VIGILANCE)